## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:176 ANSWERED ON:30.11.2000 COURT OF INQUIRY INTO ALLIANCE AIR CRASH RAM PRASAD SINGH;SHIVAJI MANE

## Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Court of Inquiry constituted to probe the Alliance Aircrash on July 17, 2000, has submitted its report to the Government;

(b) if so, whether the Government have taken a decision to make the report available for the public scrutiny immediately after it is submitted to the Government;

(c) if so, the details thereof; and

(d) the action taken by the Government to implement its recommendations?

## Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) No, Sir.

(b), (c) & (d) Do not arise.